GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3615 ANSWERED ON:11.08.2015 Involvement of NGOs/VOs in Sports Godse Shri Hemant Tukaram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to improve the health of Indian sports at village level through Non-Governmental Organisations (NGOs)/Voluntary Organisations (VOs) and other organisations;

(b) if so, the details thereof;

(c) whether the Government proposes to ask the State Governments to provide land for promotion of sports in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) and (b) There is no proposal under consideration in the Ministry of Youth Affairs & Sports to improve the health of Indian sports at village level through Non-Governmental Organizations (NGOs)/Voluntary Organizations (VOs) and other organizations.

However, the Ministry of Youth Affairs & Sports is implementing the the Rajiv Gandhi Khel Abhiyan (RGKA), under which construction of a sports complex is to be undertaken in each block of the country both for outdoor and indoor sports disciplines at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall) and the following annual sports competitions are held through the State Governments/Union Territories at Block, District, State/UT and National levels to improve the health of Indian sports:-

- 1. Rural Sports Competitions;
- 2. Women Sports Competitions;
- 3. North-East Games; and
- 4. Left Wing Extremism Affected Areas.

(c) and (d) For construction of integrated sports complex under the Rajiv Gandhi Khel Abhiyan (RGKA), the State Governments/Union Territories have to provide land measuring about six - seven acres.

However, the Central Government is contemplating to revisit the RGKA Scheme as funds are not forthcoming from the converging Schemes, viz, the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the Backward Region Grants Fund (BRGF), the Additional Central Assistance for Left Wing Extremism Affected Areas (ACA for LWEAA), and the Non-Lapsable Central Pool of Resources – Central (NLCPR-Central).
